BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CP No.314/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M.

Name of the Company Under Section		Kishore Kr Sen-Vs-Diana Cinetone Pvt Ltd & Ors. 241		

M& ANUBHAV SINHA M& SOUMAVA GHOSH

Appearing on behalf 31/1/18

MR. Pentemmy Sinha Mr. Asif Hurain Ms. Proja Sett.

Adr. for Respondents.
31/1/18

ORDER

- Ld. Counsel for the petitioner and the respondents is present.
- Ld. Counsel for the respondent no.1 prayed that time may be given for filing reply to I.A.No. 428/2017. Time is granted. R-1 is directed to file reply within 2 weeks after serving copy to the petitioner and petitioner is directed to file

rejoinder, if any, within 1 week from the date of receipt of the reply, if any. After serving a copy to the respondents.

Posting I.A. along with C.P. for hearing on 15/03/2018.

Sd

(Jinan K.R.) Member (J)